

(b) Have Government made any enquiry into the police excesses alleged to have been committed?

**The Minister of Home Affairs and States (Dr. Katju):** (a) No. I invite the attention of the hon. Member to the statement made by my predecessor on the 5th March 1952 in reply to a question by Shri A. C. Guha.

(b) Does not arise.

#### INFANT MORTALITY

**\*547. Shrimati Khongmen:** (a) Will the Minister of Health be pleased to state which State has the highest percentage of infant mortality in India?

(b) What are the causes of infant mortality?

(c) What is the number of Child Welfare Centres in different States run by the Central Government, if any?

**The Minister of Health (Rajkumari Amrit Kaur):** (a) Information is available only as regards Part 'A' States and the Part 'C' States of Delhi, Ajmer and Coorg. Out of these States the State of Madhya Pradesh has the highest rate of infant mortality in India.

(b) The diseases mostly responsible for infant mortality are pneumonia, dysentery, diarrhoea, enteritis, malnutrition, congenital debility, convulsions, meningitis and smallpox.

(c) The Central Government are not running any Child Welfare Centres in the States. The number of Child Welfare Centres in Part 'C' States is 79.

#### LAWS IN THE ANDAMANS

**\*548. Shri Nambiar:** Will the Minister of Home Affairs be pleased to state what steps Government have already taken or propose to take to remove all penal laws, regulations and conventions in the Andaman and Nicobar Islands?

**The Minister of Home Affairs and States (Dr. Katju):** The question of making suitable changes in the existing laws and regulations in the Andamans, including the repeal of those which have become obsolete, is under the consideration of the Government of India. In the meanwhile, none of the old penal laws or regulations is actually being enforced in the Islands.

#### EMPLOYMENT OF RESIDENTS OF THE ANDAMANS IN GOVERNMENT POSTS

**\*549. Shri Nambiar:** Will the Minister of Home Affairs be pleased to state whether any discrimination is

made against the inhabitants of the Andaman and Nicobar Islands in the matter of recruitment to administrative or other Government posts and in the matter of emoluments paid to such employees?

**The Minister of Home Affairs and States (Dr. Katju):** No distinction is made except that persons recruited from the mainland are given a special pay of 33½ per cent. of pay (subject to a maximum of Rs. 300 p.m.).

#### EDUCATION AND MEDICAL FACILITIES IN THE ANDAMANS

**\*550. Shri Nambiar:** Will the Minister of Home Affairs be pleased to state how many elementary schools, high schools and hospitals are there in the Andaman and Nicobar Islands and what is the number of teachers in the schools and doctors, compounders and nurses in the hospitals?

**The Minister of Home Affairs and States (Dr. Katju):** I lay on the Table of the House a copy of a statement giving the required information. [See Appendix III, annexure No. 29.]

#### FAMINE CONDITIONS IN RAYALASEEMA

**\*551. Shri Eswara Reddy:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether the ex-Food Minister and the Commander-in-Chief had submitted any report on Rayalaseema famine situation after their tour in that area;

(b) if so, their opinions on the situation there and the relief measures proposed by them; and

(c) how far the Government have carried out their proposals?

**The Minister of Food and Agriculture (Shri Kidwal):** (a) to (c). Mr. Munshi prepared a report on the Rayalaseema food situation. A statement showing the suggestions made by him and decisions taken thereon by the Government of India is placed on the Table of the House. [See Appendix III, annexure No. 30.]

The Commander-in-Chief did not submit any report.

#### IMPORT OF TRACTORS

**88. Shri K. C. Sodhia:** Will the Minister of Food and Agriculture be pleased to state: